

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

**REVIEW APPLICATION NO.170/0010/2019
IN
OA. NO.170/00150/2018**

DATED THIS THE 31ST DAY OF JANUARY, 2020

**HON'BLE DR.K.B.SURESH ... MEMBER(J)
HON'BLE SHRI C.V.SANKAR ... MEMBER(A)**

Sunder Nagappa Naik,
S/o Nagappa,
Aged about 68 years,
Retired Sub Post Master
Residing at Muna Village,
Via Hadinbal-581 361,
Honnavar Taluk.Applicant.

(By Advocate Shri B .Venkateshan)

V/s.

1. The Union of India
Rep. by the Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2.The Post Master General,
N.K. Region,
Dharwad-580 001.

3.The Superintendent of Post Offices,
Karwar Division,
Karwar-581301. ...Respondents

(By Shri Dilip Kumar, Standing Counsel for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

We heard the matter in great detail. The distinction is that in the other case, which has been allowed is a posting from GDS to Postman, which is not the same governing stream, whereas in this case the promotion is from Postman to Postal Assistant, which is the same governing stream. Therefore, different parameters apply. Therefore, no merit in the RA. Dismissed. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/001813/2018

Annexure RA1 : Copy of Order dated 11.10.2018 in OA.150/2018.
Annexure RA2 : Copy of order dated 9.10.2015 in OA.361/2014.
Annexure RA3 : Copy of Judgment dated 20.9.2016 in WP.200807/16.
Annexure RA4 : Copy of Memo dated 2.3.2018.
Annexure RA5 : Copy of order dated 27.11.2017 in OA.742/2016.
Annexure RA6 : Copy of Order dated 9.8.2018 in OA.377/2017.
Annexure RA7 : Copy of Order dated 22.5.2012 in OA.382/2011.
Annexure RA8 : Copy of Judgment dated 10.8.2015 in WP.11336/12.
Annexure RA9 : Copy of Judgment dated 10.8.2018 in SLP.23260/18.
Annexure RA10 : Copy of Judgment dated 5.2.2018 in RWP.181/2016 in
WP.No.16150/2013.
Annexure RA11 : Copy of Judgment dated 30.7.2018 in SLP.22650/2018.
Annexure RA12 : Copy of Judgment dated 9.1.2018 in RWP.186/17.

Annexures referred to by the Respondents in the Reply

Annexure RA1 : Copy of Judgment dated 27.11.2018 in
WP.102322/2018.
